

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3292
ANSWERED ON:25.04.2012
COAL MINING POLICY
Banerjee Shri Ambica

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government has formulated any policy for coal mining in the country;
- (b) if so, the details thereof and the objective in this regard;
- (c) whether Kolkata High Court has given any decision/direction in this regard;
- (d) if so, whether the Union Government has complied with the said decision/direction;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefore?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): Recently, the Government has decided to switch over from the existing Useful Heat Value (UHV) based grading and pricing system to Gross Calorific Value (GCV) based classifications of non-coking coal w.e.f. 01.01.2012. Accordingly, the earlier existing system UHV based grading of coal is replaced by GCV based classification and coal companies have notified the new prices w.e.f. 01.01.2012. The decision for above migration is a landmark step, which is based on international coal trading practices. The Integrated Energy Policy document and the Committee headed by Shri T.L. Sankar on Coal Sector Reforms also recommended for the same. The implementation of the GCV based system is expected to improve the quality of coal supply and reduce the consumer complaints.

(c): No Sir, no decision/direction has been given by the Kolkata High Court in the Public Interest Litigation (PIL) filed in this regard.

(d) to (f): Question does not arise in view of the above.